

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 119
IA No. 20/JPR/2019
IA No. 21/JPR/2019
IA No. 356/JPR/2022
IA No. 202/JPR/2023
CP No. (IB)- 570(PB)2017
Under Section 10 of IBC, 2016**

In the matter of:

Seatel Electronics (India) Pvt. Ltd.

...Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Amol Vyas, Adv.

For the Respondent : Rajendra K. Salecha, Adv.

ORDER

IA No. 20/JPR/2019, IA No. 21/JPR/2019

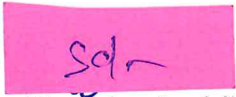
Heard Mr. Amol Vyas, Adv. appearing on behalf of the Liquidator. Mr. Rajendra K. Salecha, Adv. appearing on behalf of the Respondent. Pleadings are complete in these IAs. List these IAs on 10.09.2024.

CP No. (IB)- 570(PB)2017

List the matter along with all the pending IAs on 10.09.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 24, 2024